

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 928 of 2019**

**IN**

**DFR NO. 2106 OF 2019**

**Dated : 20<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Pinnacle Renewable Energy Pvt. Ltd. ...Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Haresh Anand  
Mr. Ruchir Ranjan Rai  
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Raghvendra Pratap Singh, Sr. Adv.  
Mr. Altaf Mansoor for R-2

**ORDER**

List the matter on **21.05.2019**. Meanwhile, affidavit of service shall be filed.

**(S. D.Dubey)  
Technical Member**

*pr/kt*

**(Justice Manjula Chellur)  
Chairperson**